

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA 129 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: M/s Ashmeet Infrastructure Pvt. Ltd. with Competent Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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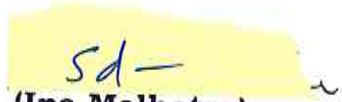
For the Petitioner(s): Mr. Rajiv Shankar Dvivedi, Advocate
Mr. S.K. Sarkar, Advocate
Mr. Prasant Kumar Sarkar, C.S.

For the Respondent(s): None

ORDER

For Orders


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)